

Sundaram Mahadeo Autoworld Pvt Ltd

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Date of Commencement of CIRP: 20-01-2023; List of Creditors is Pursuant to claims received and updated as on 25-04-2023

(Amount in ₹)

S.No	Name of creditor	Details of claim received			Details of claim admitted					Amount of continue nt claim	Amount of any mutual dues, that may be sett off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Nature of Claim	Amount of claim admitted	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of Voting in CoC					
1	State Bank of India	07.02.2023	59,605,064	Secured Financial Creditor	59,516,623	59,516,623	59,516,623	NO	34.98%	-	-	88,441	-	Note 1
2	Tata Capital Financial Services Limited	21.02.2023	50,706,860	Secured Financial Creditor	50,706,860	50,706,860	50,706,860	NO	29.80%	-	-	-	-	Note 2
3	Tata Motors Finance Solutions Limited	13.02.2023 and modified	18,262,816	Secured Financial	18,262,816	18,262,816	18,262,816	NO	35.00%	-	-	-	-	Note 3
			41,291,612		41,291,612	41,291,612	41,291,612							Note 4
4	IndusInd Bank Limited	23.02.2023	377,528	Secured Financial Creditor	377,528	377,528	377,528	NO	0.22%	-	-	-	-	Note 5
Total			170,243,880		170,155,439	170,155,439	170,155,439		100.00%			88,441		

Note 1:

The amount not accepted pertains to differences in the interest amount claimed by the financial creditor. The claim by the Secured FC pertains to the fund based limites availed by the company from the Bank

Note 2

The claim by the Secured FC is towards the Channel Finance Agreement entered into by the corporate debtor

Note 3

The claim by the Secured FC is towards the Channel Finance Agreement entered into by the corporate debtor

Note 4

The claim by the Secured FC is towards emergency credit line guarantee loan extended to the corporate debtor

Note 5

The claim by the Secured FC is exclusively towards a car loan extended to the company to purchase one car. The RP has now taken possession of the car.